

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/62/(IB)/2017  
NAME OF THE PETITIONER(S) : VIJAYA R VAKHARIA  
NAME OF THE RESPONDENT(S) : RAYALA CORPORATION PVT LTD  
UNDER SECTION : 7 RULE 4

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

|   |                |            |           |
|---|----------------|------------|-----------|
| ① | M. ROSHAN ATIQ | PETITIONER | H. Roshan |
| ② | GEORGE CHERIAN | RESPONDENT | E. R.     |

**ORDER**

Counsels for both the parties are present. Counsel for the Applicant submitted the reply; copy of the same has been given to the other side. The other side prayed for time to file rejoinder. At request, time is enlarged with the direction that the rejoinder shall be filed before next date of hearing. Matter is posted for final hearing. Put up on 22.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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